

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 405

Date: 12.05.2026

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1.	By Speed Post Dated 02.11.2025 Received on 10.11.2025	Complaint regarding rampant and unsustainable proliferation of high rise building across the municipality areas of Darjeeling, Kalimpong and Kurseong. This unregulated expansion is altering the fragile Himalayan ecology, already prone to frequent landslides, soil instability and drainage disruption conditions in Darjeeling. (The similar matter is pending with OA No. 197/2025/EZ (Earlier O.A. No. 540/2025/EZ)	Ajoy Lucas Edwards, Address- 10 (Darjeeling Sadar III) Constituency Gorkhaland Territorial Administration, M-9475509490 adwardsajoy@gmail.com
2.	By Post Dated 26/11/25 Received on- 05/01/26	Protection sought for 50-year-old mango and neem trees located at Jatin Das Nagar, Kamarhati Municipality, Belgharia , which are under threat of being felled by a neighbouring party for the expansion of an unauthorised iron grill factory, as recorded in Order Memo No. 1512/4A-18/2010 dated 14.06.2016 (WBPCB)	Name: Mandira Das Address: 1/156 Jatin Das Nagar, Ward No. 34, Kamarhati Municipality, Belgharia- 700056 Ph No: 9674052385
3.	Email Received on- 01.12.2025	Allegation regarding non-compliance with the action plan submitted by Hazaribagh Municipal Corporation in Original Application No. 199/2024 pending before the Hon'ble National Green Tribunal (Eastern Zone Bench), Kolkata. The communication seeks information and action concerning implementation of directions of the Hon'ble Tribunal relating to drainage of wastewater into Okani Tank and sanitation	Jai Gopal Rai

		measures, for record and further consideration. The matter disposed on 3.7.2025.	
4.	Email Received on- 2.12.2025	Illegal hunting of 400–500 migratory birds daily is occurring due to lack of enforcement and monitoring. Alleged official negligence has allowed continued poaching and habitat disturbance. This has caused a sharp decline in bird populations at Haldian Chawar Wetland, Saran District, Bihar.	Name: Dinesh Kumar Suman Address: Tuswa, Mathia, Mathakkada, District Saran, Bihar – 841101 Email Id- dineshkr707954@gmail.com
5.	Email Received on- 6.12.2025	Illegal housing, sale, and transport of exotic and native birds is allegedly being carried out in cruel and unsanitary conditions, causing continuous distress to the animals. Despite complaints and a CPGRAMS filing, authorities have failed to inspect, seize the animals, or take action. The issue is located at Shakti Exotic Pet Shop, Omkar Nagar, Dhenkanal Town Area, Odisha.	Name: Akash Kumar Panda Address: Gayatri Nagar, Dhenkanal Sadar Ph No: 7978148032 Email Id- baboolkumar786@gmail.com
6.	Date of filing- 08.12.2025 Date of Receipt- 08.12.2025	The complainant raised objection on proposed reconstitution of the State Environment Impact Assessment Authority (SEIAA) and State Expert Appraisal Committee (SEAC), Odisha. The communication alleges non-compliance with MoEF & CC guidelines dated 09.06.2022, 16.11.2022 and 02.12.2024, and requests rejection of the proposed list of members and direction to the Government of Odisha to reconstitute SEIAA & SEAC in accordance with applicable guidelines.	Aarna Janata Adhikar Address: Plot No. 226, Kharavel Nagar, Unit-III, Bhubaneswar –751001, Odisha, India Email: aamajanata@gmail.com Phone: 0674-2393383 (Office), 9040920608, 9437178921, 9776700011
7.	Mail Received on- 09.12.25 Mail also Received on- 19.12.125 and 30.12.25	Transporters are being forced to undergo redundant physical verification for vehicles already approved and operating under previous OMC tenders, causing loss of productive days, financial harm, and unnecessary environmental impact due to empty runs. A simple alternative using previous loading records and invoices exists, making PV unnecessary. Immediate intervention is sought as this unnecessary movement leads to increased fuel consumption, higher emissions, congestion, and environmental damage, contradicting sustainability objectives.	Name: Vikram Dutt Kapoor, President of Bulk LPG TRANSPORTERS Association Punjab (Regd.) Registered Office Address: B-XV ,196, G.T. Road, Miller Ganj, Ludhiana 141003 Ph No: 9888000340 Email Id- bulklpgpunjab@yahoo.com
8.	Date of filing- 11.12.2025 Date of Receipt- 6.01.2026	Request for investigation and immediate action against large-scale illegal coal mining in Changlang District, Arunachal Pradesh, including illegal excavation, transportation of coal without permits, destruction of forest land, laundering of proceeds, involvement of public servants and private individuals, and failure of the Department of Geology & Mining. Relief sought includes CBI investigation, seizure of coal-laden trucks, recovery of royalty loss, stopping illegal mining, and protection of forest and environment.	Name: Shri B. Bagang near RBI Office, Itanagar
9.	Date of filing- 11.12.2025	Representation submitted by residents of Wahdienglieng and Cleve Colony, Shillong, Meghalaya, regarding proposed construction of	Mr. Barnabas Nongbah House No. 46, Lane-I Wahdienglieng

	Date of Receipt- 15.12.2025	a megastructure in the vicinity of the Trout Farm and Wah Dienglieng stream. It is alleged that the said project will create environmental impact on trout farming, water bodies, forested area, and ecological balance.	P.O. Laitumkhrah Shillong – 793003 Meghalaya, India Phone No.: +91 8974892024 Email ID: bnonbah@gmail.com
10.	Mail Received on- 13/12/25	The matter involves theft and deliberate vandalism destroying irrigation systems and ecological infrastructure Park,” Nazirabad, leading to loss of plants and koi fish and sabotaging conservation efforts. The act is alleged to be a mala fide conspiracy linked to ongoing environmental litigation, namely NGT OA No. 221/2024 (EZ), with an EK WMA order dated 04-12-2025 following a hearing on 09-09-2025. The incident occurred at Nazirabad village, Sonarpur Block, South 24 Parganas, West Bengal.	Name: Capt. Partho Bowmik Address: Kolkata – 700150 Ph No:8017991007 Email: capt.bpartho@gmail.com
11.	By Speed Post Dated- 16.12. 2025 Received on- 19.12.2025	Complaint against illegal dumping of solid waste and trade effluents on Vivekananda Road, Ward No. 07, directly in front of the complainant’s residential property by Siliguri Municipal Corporation (SMC), which causes public nuisance, health hazards, obstruction of traffic, and choking of a municipal drain.	Vijay Anand Prasad Resident of “Neel Kamal” Vivekananda Road, Khalpara Ward No. 07, Siliguri Municipal Corporation Post Office: Siliguri Bazar Police Station: Siliguri District: Darjeeling PIN: 734005 State: West Bengal Phone No.: 9804151515
12.	By Speed Post Dated- 18.12.25 Received on- 05.01.2026	Complaint alleging encroachment of the Hooghly (Ganges) Riverbank by South Eastern Railway and irregular abstraction of river water, for record and appropriate action.	Name: Amit Biswas Status: Whistle Blower Address: <i>Not disclosed</i>
13.	Email Received on- 18.12.2025	Related to unauthorised sale of Sumatriptan Base API by Mr. Sudhakar Reddy, owner of Urantiis Pharmaceuticals Pvt. Ltd without production license. The company located Factory of Radiant Pharma, Tirupati. <i>(Jurisdiction- Southern Bench)</i>	Name: Anonymous Email- ravishetty123@proton.me
14.	By Speed Post Dated- 19.12.2025 Received on- 22.12.2025	Original Application filed in public interest regarding large-scale illegal filling, encroachment, and conversion of wetlands, ponds, canals, and water bodies in Hooghly District, West Bengal.	Name: Dipankar Mitra People’s Participation Address: 101 & 102, Sarada Apartment Library Para, Station Road (North) Dankuni, Hooghly, West Bengal –712311, India
15.	Post Dated- 02.01.26 Received on- 05.01.26 Email Received on- 19.12.25	The issue concerns the illegal and indiscriminate cutting of full-grown trees within a residential complex at Shankar Tower, 33, Sukanta Sarani, Kolkata. Several healthy, mature trees have been cut without prior permission, leading to loss of green cover and environmental harm.	Name: Chandan Ghosh Address: Shankar Tower 33, Sukanta Sarani, Kolkata- 700079 Ph No: 9674506789 Email ID- chandang1108@gmail.com

16.	Mail Received on- 19/12/25	Unregulated tent encroachment and tourism activities have damaged fragile ecosystems and scenic viewpoints, with lack of sanitation causing open defecation and public health risks. The issue threatens irreversible ecological harm at Deomali Hills and Talamali Hills, Koraput District, Odisha.	Name: Surendra Kumar D Address: Not provided Ph No: 8688907895 Email Id: surendra.dodaka439@gmail.com
17.	Mail Received on- 20/12/25	A private individual has illegally started construction on Khas Mahal land behind Bihar Hindi Sahitya Sammelan, Kadam Kuan, Patna, threatening very old trees and greenery. Despite a complaint to Kadam Kuan Police Station, no action has been taken, putting the environment and public health at risk.	Name: Not provided Address: Not provided Email Id- linguisticsresearchteam@gmail.com
18.	Mail Received on- 21.12.25	Illegal sand mining at Lakhmipur Sand Bed, Saradhapur Panchayat, Ganjam, using heavy machinery is causing road damage, environmental harm, and risks to villagers, with no action taken despite legal violations. Urgent intervention is sought to stop mining, protect people, and hold authorities accountable	Name: Bikash Pradhan Address: Saradhapur, Panderasahi, Ganjam P.O – Kusharaba, P.S – Dharakota, PIN – 761114 Ph No: 7894349417 Email: bikashpradhan6999@gmail.com
19.	Email Received on- 22.12.25	Construction of a road in Jhagruchak village, Katihar, is threatening to cut down 50–60-year-old banyan, bamboo, and fruit-bearing mango trees, ignoring environmental regulations. Despite raising concerns with the contractor, no changes have been made, and felling is scheduled for December 22–23, 2025. Urgent intervention is sought from NGT Kolkata	Name: Bhagwati Jha Address- Village + Post- Jhagruchak, Panchayat- Hathwara, Police Station- Phalka, District- Katihar, Bihar, PIN-854114 Ph No: 9801940117 Email Id- kunaljha879@gmail.com
20.	Email Received on- 22.12.25	Severe water, air, and noise pollution is affecting multiple villages in Bihar, with contaminated ponds and canals (ahars/pokhars) supplying dirty and poisonous water, leading to destruction of crops and livelihoods. Around 40 types of crops have reportedly been damaged, and villages such as Salempur, Manpur, Khemuchak, Bhabalpur, Mirganj, and nearby areas are impacted. <i>(Original language is Hindi, has been translated through google lens)</i>	Name: Not mentioned Address- Not mentioned Ph No: 9931923554 Email Id- pancardu138@gmail.com
21.	Email Received on- 22.12.2025	Request for declaration of approximately 8,000 acres of forest land in Dinkia–Nuagaon–Gadakujiang (Jagatsinghpur District, Odisha) as Protected Flora & Fauna / Wildlife Sanctuary due to ecological sensitivity, presence of wildlife (including deer), and dependence of local communities on minor forest produce.	Pinaki Narayan Das, Zilla Parishad Member, Zone–4, Erasama Block, At/Po: Balitutha, Natabar Das Complex, Near Union Bank, Kujang, Jagatsinghpur District, Odisha – 754141 Mob: 9090985561 Email: Pinaki.das30@yahoo.com
22.	By Speed Post Dated- 23.12.2026 and	Complaint alleging non-compliance by Star Cement Factory, Chamattapathar, Sonapur, Kamrup (Metro), Assam, with environmental and safety norms, including air and water pollution and absence of boundary protection,	Sri Dulal Bora S/O Late Deben Bora House No. 118, Rajib Gandhi Path, Kainadhara Tiniali, P.O. Khanapara, P.S.

	26.12.2025 Received on- 5.01.2026	seeking regulatory intervention.	Basistha, Guwahati – 781022 District: Kamrup (Metro) State: Assam, India Phone: 9435707133 Email: associatesdbpa@gmail.com
23.	Mail Received on- 28/12/25	GLOBUS SPIRITS LTD in Maro village, Purba Burdwan, West Bengal , is illegally discharging untreated liquor waste into a canal, killing fish, polluting agricultural land, and causing serious health issues for residents. Despite local complaints, the discharge continues unabated. Urgent intervention is sought.	Name: Sekh Miraj Hossain Address: Village – Maro, Gram Panchayat – Mankar Block – Galsi-1, Police Station – Budbud District – Purba Burdwan West Bengal – 713144 Ph No: 9064428181 Email: mrroj0838@gmail.com
24.	Mail Received on 28/12/25	A shop at Fokdai Bari Bazar, Telipara, Jalpaiguri , is causing continuous noise pollution by playing loud music daily between 5:00 PM and 11:00 PM, with levels measured between 72–82 dB, far exceeding permissible limits. Despite a complaint to the West Bengal Pollution Control Board, the violation continues. Urgent intervention is sought.	Name: Anonymous Address: Not provided Email concernresident897@proton.me
25.	By Speed Post Dated- 29.12.2025 Received on- 05.01.2026	Written objection alleging illegal and unauthorised holding of a cultural programme/book fair near and adjacent to Barjora Gramin Hospital (Super Speciality Hospital), District Bankura, West Bengal, involving use of high-decibel DJ sound systems and loudspeakers without permission, in violation of silence zone and noise pollution norms, and posing risk to public health, for record and appropriate action.	Sri Suprotim Mukherjee, Advocate High Court, Calcutta C/O M.K. Associate 10, K.S. Roy Road Kolkata – 700001 West Bengal, India Email: advsuprotimmukherjee@gmail.com
26.	Mail Received on- 31/12/25	Residents in Deshbandhu Road, Madhyamgram, West Bengal, are suffering from persistent loudspeaker noise every winter, exceeding legal limits and disrupting daily life, work, and health, especially for the elderly. Police complaints have had no lasting effect. Urgent action is sought.	Name: Suman Roy Address: Resident, Deshbandhu Road, Madhyamgram, West Bengal Ph No: 9830803632 Email sumanroyofficial@gmail.com



(Deepto Ghosh)

Registrar

पंजीयक / Registrar

राष्ट्रीय हरित अधिकरण

पूर्वी क्षेत्रीय न्यायपीठ, कोलकाता

NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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1. Website of NGT
2. Notice Board of NGT, EZB, Kolkata